

~~ORDER~~CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCHCommercial Complex(BDA),  
Indiranagar  
Bangalore - 560 038Sri S.  
pls. Bne to Applicant  
R.TUESDAY, THE 11TH OF AUGUST, 1986PRESENTTHE HON'BLE MEMBER (JUDICIAL) : SHRI CH. RAMAKRISHNA RAOTHE HON'BLE MEMBER (ADMINISTRATIVE) : SHRI L.H.A. REGOINAPPLICATION NO 1613/86(F)

*Joined  
SA  
14/8/86.*

M. Venugopal,  
C/O Shri A.S. Krishnamurthy, Advocate,  
55, 15th Cross, I Block,  
R.T. Nagar,  
Bangalore - 560 032

: ApplicantVERSUS

1. The Union of India by  
its Secretary, Ministry of Defence,  
South Block, New Delhi.
2. Air Officer-in-charge Personnel,  
Air Headquarters, DND Post Office,  
New Delhi - 110011
3. Air Officer Commanding-in-chief,  
Headquarters Training Command,  
Hebbal, Bangalore-560 006 : Respondents

ORDER

In the above application, this Tribunal has passed the following Order:-

\* Shri A.S. Krishnamurthy, learned counsel for the applicant, submits that the correct date of birth (DOB) of his client as appearing in the Births & Deaths Register of Tamil Nadu is 29-5-1929, but in the Matriculation Certificate issued by the Benaras-Hindu University(BHU), it is wrongly shown as 1-7-1928. According to the Counsel, his client ~~his client~~ was in a position to obtain the certificate from the Sub-Registrar of Births & Deaths only on 9-1-1984 and he could not, therefore, move in the matter of rectification of the DOB in the service register(SR) prior to 9-1-1984. No convincing explanation has been given for not obtaining the said certificate even at the time of entering service or soon thereafter. For reasons best known to the applicant, he chose to give his DOB as 1-7-1928 when he studied in the BHU and obtained the Matriculation Certificate. On the basis of the same his DOB was entered in the SR as 1-7-1928.



In view of this, we are of the view that the applicant is estopped from contending that the DCB appearing in the Metriculation Certificate is not his correct DCB. We, therefore, see no substance in this application and dismiss the same in limine!

Given under my hand and the seal of this Tribunal, this 13th day of August, 1986.



*[Signature]*  
1418

REGISTRAR

*[Signature]*

BALU<sup>W</sup>